

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-208**  
IB-1587/ND/2019  
CA-1877 /C-V/ND/2020

**IN THE MATTER OF:**

M/s. JC Enterprises Pvt. Ltd

....Applicant

**Vs**

M/s. M.K.S Oil Pvt. Ltd

....Respondent

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 16.03.2020**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Jeevesh Mehta

For the Respondent :

**ORDER**

Adjourned to 15.04.2020.

sd/-

(K.K. VOHRA)  
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

(Khushboo)